87	Written Answers	[RAJYA SABHA]	to Que	stions 88	
1	2	3	4	5	
47	तंजानिया	3	14	77,179.00	
48	थाइलैंड	28	82	भून्य	
		(सरकारी स्रोत से वित्तीय सहायता अपेक्षित नहीं थी क्योंकि			
			निर्वासन/स्वदेश वापसी का खर्च नजरबन्द द्वारा ग्रथवा स्थानीय		
		स्वयंसेवी/ परोपका री भा			
		था ।)			
49	तुर्की	, शून्य	5	35,436.15	
50	संयुक्त ग्ररब ग्रमीरात	1992	3375	1,74,606.90	
51	युनाइटेड किंगडम	45	3	48,504.50	
52	सँयुक्त राज्य ग्रमरीका	64	56	19.447.00	
53	यमन	शूच्य	2	11,265.00	
54	यगोस्लाविया	शून्य	38	3 05.836.58	
55	जोयरे	शून्य	2	51,135.00	
		¢			

टिप्पणी:--- उक्त सूची में जिन देशों का नाम नहीं है वहां से इस ग्रवधि के दौरान किसी भी भारतीय राष्ट्रिक को निर्वासित नहीं किया गया।

Expert Committee on Excellence in Postal Services

910. SHRI ATAL BIHARI VAJPAYEE: SHRI PRAMOD MAHAJAN:

Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether the Technical Committee set up to suggest implementation action on recommendations made by the Expert Committee on Excellence in Postal Service relating to introduction of Modem Tech nology in the postal services has since started its work;

(b) if so, the number of meetings of this Committee held so far and how many recommendations it has considered for implementation, recommendati'm-wise; and

(c) the action taken on each *ecommendation so far?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PAR-KASH): (a) Yes, Sir.

(b) and (c) The Technical Committee has held 4 meetings so far The Committee considered 3 recommendations i.e. Nos. 19, 20 and 21 of the Excellence in Postal Services on the subject of "Excellence Through Modern Technology".

Recommendation No. 19;

This recommendation contains general observations on the subject which have been accepted by the committee.

Recommendation No, 20:

This recommendation sets out the specific objectives of introducing technology for improvement in the Postal Services. The recommendation has been accepted.

Recommendation No. 21;

This recommendation deals with specific areas for introduction of modern techno-loj, such as

1. using PC based multipurpose counter machines.

2. computerising Savings Bank operations.

3. computerising of PLI.

4. computerising of Head Office accounts.

5. introduction of satellite mail.

6. streamlining of MIS and data transmission by using the satellite channels etc. Action taken on the recommendations so far is as follows: 89 Written Answers

PC based multi-purpose counter machines have been installed at Parliament Street HQ, Delhi GPO and Connaught Place PO in Delhi and three POs in Bangalore on an experimental basis.

Efforts are underway to computerise in HPOs of Delhi Circle in the first instance. Computerisation of PLI has been introduced in Calcutta and Bangalore, it is proposed to extend similar computerisation in a few other circles in the next financial year.

The question of computerisation of HPOs accounts is under examination. As regards induction of suitable technology for introducing satellite mail etc., • ariou9 alternate technologies and modalities for introducing satellite mails are under examination for taking a final decision in this regard. Introduction of computerised MIS/ Data transmission system is also under examination.

Recommendation of Committee on Indo-Nepal Border

911. SHRI SURESH PACHOURI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any Master Plan has been recommended by the Committee on the Indo-Nepal border;

(b) if so, what are the main features of the Master Plan to check the floods in the Indo-Nepal border; and

(c) whether Government propose to implement the same?

THE MINISTER OF WATER RE SOURCES WITH ADDITIONAL CHARGE OF THE MINISTRY OF SUR FACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) to (c) The Standing Com mittee on inundation of problems at bor der which met in January, 1991 has re commended preparation of a Master Plan for flood management covering both short and long term measures to check the floods at the border.

Prime Minister on Indo-Sri Lanka accord

912. SHRI SURESH PACHOURI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister has stated that India has fulfilled its obliga tions under the Indo-Sri Lanka accord, but Sri Lanka has not impleoieited any provisions so far;

(b) if so, what are the main obligations which Sri Lanka has not so far fulfilled; and

(c) whether any direct talks are likely to be had by Prime Minister with the Sri Lankan President on the implementation of the accord?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) In an interview with Sri Lankan journalists the Prime Minister stated that Government of India has fulfilled all its obligations and that it is for the Sri Lankan Government and the Tamil People there to implement the rest of the accord, if it has not been implemented.

(b) On the basis of the devolution package, contained in the Indo-Sri Lanka Agreement, the Sri Lanka Government enacted the 13th Constitutional Amendment (Nov. 1987) and consequential legislation. It devolves on the Sri Lanka Government to fully implement it, in letter and spirit.

(c) No, Sir.

मध्य प्रदेश में सिचाई परियोजना

913. श्री **ग्रजीत जोगी :** क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि :

(क) 31 जनवरी, 1991 की स्थिति के ग्रनुसार मध्य प्रदेश की कौन-कौन सी सिंचाई परियोजनाएं सरकार के पास मुंजरी के लिए लम्बित पडी हैं ;

(ख) ये परिरोजनाएं कब से लम्बित हैं तथा उन्हें मुंजरी देने में विलम्ब के क्या कारण हैं ;